

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. 112 of 96

(CO 14600-W/81)

Date of Order 26.3.98

Present : Hon'ble Dr. B.C. Sarma, Administrative Member.

Hon'ble Mr. D. Purkayastha, Judicial Member.

Ranjit Kumar Poddar and Ors.

- v e r s u s -

South Eastern Railway.

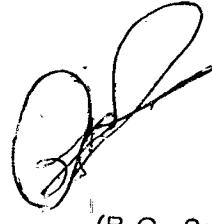
For the applicants : None.

For the respondents : Mr. P. Chatterjee, counsel.

O R D E R

When the matter was called for second time at about 1-15 P.M., none appears for the applicants and applicants themselves were not present. We find that notice was issued to both the parties on 5.9.97 under registered post intimating the date of hearing. Despite that none appears for the applicants. We also find that on earlier four consecutive occasions none appears for the applicants. We are, therefore, satisfied that the applicants are no longer interested in pursuing the case. Therefore, it is dismissed for default without passing any order as to costs. Mr. Chatterjee, Id. counsel is present for the respondents.

  
(D. Purkayastha)  
Member (J)

  
(B.C. Sarma)  
Member (A)

a.k.c.